

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/2911/A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 24th May, 2018.

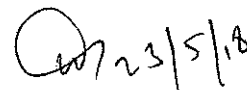
Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/1052, dtd. 21.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.05.2018 along with headquarter leave permission w.e.f. the evening of 23.05.2018 till the morning of 25.05.2018 and again from the evening of 25.05.2018 till the morning of 28.05.2018 has been granted/rejected.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

